

Madhya Pradesh, Orissa and other parts of the country;

- (b) if so, the details thereof;
(c) if not, the reasons therefor; and

(d) how Government propose to ensure that there will be no starvation deaths in the tribal belts of the country?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) to (d). The Government of India has constituted a Central Planning Committee headed by Secretary, Ministry of Welfare, Government of India to initiate preventive measures to be taken by concerned State Governments and Central Ministries/Departments to prevent starvation deaths and famine conditions in the tribal belts of the country including Madhya Pradesh and Orissa.

The Government have accorded highest priority for promotion and creation of sustainable employment opportunities under various poverty alleviation programmes and other area programmes, Such as, the Drought Prone Area Programme (DPAP). These are expected to enhance the purchasing power of the tribals. The Revamped Public Distribution System (RPDS) which seeks to ensure that essential commodities are available to the

consumers, having relevance to the nutritional and social needs of the consumers, has been extended to 1073 tribal blocks amongst others.

20-Point Programme in Gujarat

2112. SHRI KANAKSINH MOHANSINH MANGROLA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the progress made in the 20-point programme in Gujarat during the year 1993-94;

(b) whether the State Government has requested for any additional financial assistance from the Central Government for the implementation of the programme during the year 1993-94; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) The progress made in the implementation of the 20-Point Programme in Gujarat during the year 1993-94 is given in the statement annexed. (*See below*)

(b) No, Sir.

(c) Question does not arise.

Statement

Details of Progress made in the implementation of 20-Point Programme in Gujarat during 1993-94

s. No.	Point No.	Name of Item	Units	Target 1993-94	Achievement 1993-94	% age Achievement
1	01A	I.R.D.P. (FAMILIES)	NOS.	74900	79578	106
2	01B	JAWAHAR ROZGAR YOJANA	NOS.	21140000	21055000	100
3	01C	SSI UNITS (REGD.)	NOS.	8000	13035	163
4	05A	DISTRIBUTION OF SURPLUS LAND	ACRES	15140	2923	19
5	07A	DRINKING WATER PROBLEM, VILLAGES COVERED	NOS.	500	458	92
6	08A	COMMUNITY HEALTH (CHC)	NOS.	5	6	120
7	08B	PRIMARY HEALTH CENTRES (PHC)	NOS.	5	5	100

s. No.	Point No.	Name of Item	Units	Target 1993-94	Achievement 1993-94	% age Achievemen
8	08D	IMMUNISATION OF CHILDREN (DPT, POLIO & BCG)	NOS.	1198090	1197899	100
9	09A	FP STERILISATION	NOS.	270000	287568	107
10	09B	EQ. OF STERILISATION IUD, CC & OP	NOS.	218722	219330	100
11	09C	ICDS BLOCKS OPERATIONAL (CUM.)	NOS.	124	124	100
12	09D	ANGANWADIS (CUM.)	NOS.	19969	18750	94
13	11A	SC FAMILIES ASSISTED	NOS.	61000	61316	101
14	11B	ST FAMIUES ASSISTED	NOS.	82000	82642	101
15	14A	HOUSE SITES ALLOTTED (FAMILIES)	NOS.	30000	35092	117
16	14B	CONSTRUCTION ASSISTANCE (FAMILIES)	NOS.	20000	29829	149
17	14C	INDIRA AWAAS YOJANA (HOUSES)	NOS.	6598	6692	101
18	14D	EWS HOUSES PROVIDED	NOS.	2400	2445	102
19	14E	LIG HOUSES	NOS.	1000	2368	237
20	15	SLUM IMPROVEMENT (POPULATION)	NOS.	80000	92915	116
21	16A	TREE PLANTATION ON PRIVATE LANDS	NOS.	150000000	163176000	109
22	16B	AREA COVERED—PUBLIC AND FOREST LANDS	HECT.	68000	85277	125
23	18	FAIR PRICE SHOPS	NOS.	70	103	147
24	19B	PUMPSETS ENERGISED	NOS.	17000	18766	110
25	19C	IMPROVED CHULLAHS	NOS.	50000	68442	137
26	19D	BIOGAS PLANTS (STATES)	NOS.	35000	38038	109

Centrally Sponsored Schemes in Uttar Pradesh

2113. SHRI MOHAMMED AFZAL *alias* MEEM AFZAL: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) what are the details regarding the existing centrally sponsored schemes launched in Uttar Pradesh;

(b) the praise-wise progress of each scheme; and

(c) by when each scheme is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) to (c) Centrally Sponsored Schemes are formulated by the Central Ministries/ Departments in consultation with the State Governments/Union Territories

and are implemented by the State Governments/Union Territories. These schemes are monitored by the administrative Ministries concerned. The Planning Commission does not have any direct role in their implementation. It, however, generally reviews ' the implementation of Plan schemes during the Annual Plan discussions with the States/Union Territories.

राज्यों को केन्द्रीय सहायता हेतु पुनरीक्षित गाडगिल फार्मूला

2114. श्री कैलाश नारायण सारंग: क्या योजना और कार्यक्रम कार्यान्वयन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या पुनरीक्षित गाडगिल फार्मूला के अंतर्गत यह प्रावधान किया गया है कि राज्यों को अपनी विशिष्ट समस्याओं का निवारण करने के लिए समान्य केन्द्रीय सहायता के अतिरिक्त 7.5 प्रतिशत और सहायता दी जायेगी;